GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:2894 ANSWERED ON:07.12.2009 DUMPING OF MILK PRODUCTS Alagiri Shri S.

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether dairy products such as milk powder and other Milk related products are being dumped into the country at cheaper rates, causing loss to milk producers;
- (b) if so, the details thereof; and
- (c) the steps being taken by the Government to protect milk producers from dumping of milk products?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) to (c): The Directorate of Anti-Dumping and Allied Duties (DGAD) in the Department of Commerce initiates anti-dumping investigations on the basis of fully documented petitions submitted by the domestic industry with prima-facie evidence of dumping of goods in the country, injury to domestic industry and causal link between the dumped goods and injury to the domestic industry. Such petitions submitted by domestic industry are processed as per the procedures and within the time limits specified under the Customs Tariff Act, 1975 as amended in 1995 and the rules made thereunder. DGAD conducts investigations and recommends imposition of duty, wherever appropriate, to the Department of Revenue by issuing its preliminary/final findings. Acting upon such recommendations of the DGAD, the Department of Revenue may impose the provisional or definitive duties. No such anti-dumping investigation pertaining to imports of any milk product is being undertaken by the DGAD at present.